

pass such test or are exempted from this requirement under a special or general order; and on passing or being exempted from the test, their pay shall be refixed as if their increments had not been withheld but no arrears of pay shall be allowed for the period the increments had been withheld."

(c) There is no proposal to give Efficiency Bonus for learning typewriting.

**Need for facilities to electronics industry**

3167. SHRI V. NARAYANASAMY:  
Will the PRIME MINISTER be pleased to state:

(a) whether Government are aware that the inhibiting factor to the growth of electronics industry is the requirement of large working capital disproportionate to the fixed assets as land, building and machinery; and

(b) whether Government propose to extend such concessions at lower interest rate, subsidy and nil security margin to the working capital employed in the electronics industry?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, ELECTRONICS, AND SPACE (SHRI SHIVRAJ PATIL): (a) The quantum of working capital requirement compared to the investment in fixed capital in certain sectors of electronics equipment industry is high.

(b) There is no proposal before the Government for reduction of interest rate, security margin etc., for working capital in electronics equipment sector. However, the Department of Electronics sometimes has dialogues with industry and financial institutions on issues relating to project finalise.

**Prime Minister's discussion, with Pakistani President in Oman**

3163. SHRI CHIMANBHAI MEHTA:  
Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether the Prime Minister had met the President of Pakistan during his visit to Oman;

(b) whether it is a fact that they had discussed normalisation of relations, bilateral problems and areas of cooperation and mutual interest of trade and commerce etc.;

(c) if so, what are the details in this regard; and

(d) what steps have been taken by both, the countries to implement the same and the assurance given by both to each other?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI B. R. BHAGAT): (a) and (b) Yes, Sir.

(c) and (d) Discussions took place on various aspects of bilateral relations. There were further discussions between Prime Minister and President Zia on December 17, 1985 and concrete decisions were taken. A Statement has been made in the House on December 17, 1985 about these discussions.

**Murders in Delhi**

3169. SHRI CHIMANBHAI MEHTA:  
Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that a six year old boy was murdered in Tilak Nagar, Delhi on the 17th November, 1985;

(b) if so, what are the details of the case;

(c) whether any arrests have so far been made in connection therewith: